

Financial Statement and the Accounts to be kept by the Municipal Councils, under sub-section (2) of section 345 of the Kerala Municipalities Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President in relation to the State of Kerala. [Placed in Library. See No. LT-4790/65.]

- (iv) Notification No. SRO 292/65 published in Kerala Gazette dated the 20th July, 1965, containing the Kerala Places of Public Resort Rules, 1965, under sub-section (2) of section 19 of the Kerala Places of Public Resort Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President in relation to the State of Kerala. [Placed in Library. See No. LT-4791/65].

#### DADRA AND NAGAR HAVELI VARISHTA PANCHAYAT (AMENDMENT) RULES

**Dr. Sushila Nayar:** On behalf of Shri Hathi, I beg to lay on the Table a copy of the Dadra and Nagar Haveli Varishta Panchayat (Amendment) Rules, 1965, published in Notification No. GSR 1101 dated the 7th August, 1965, as corrected by G.S.R. 1238 dated the 28th August, 1965, under sub-section (3) of section 14 of the Dadra and Nagar Haveli Act, 1961. [Placed in Library. See No. LT-4792/65].

#### CORRIGENDUM TO LIFE INSURANCE CORPORATION (AMENDMENT) RULES

**The Minister of Planning (Shri S. K. Bhagat):** I beg to lay on the Table a copy of Notification No. GSR 1223 dated the 28th August, 1965, containing Corrigendum to the Life

Insurance Corporation (Amendment) Rules, 1965, published in SGR 1094 dated the 31st July, 1965, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-4793/65].

#### NOTIFICATIONS UNDER CUSTOMS ACT, ESTATE DUTY ACT, INCOME-TAX ACT, AND CENTRAL EXCISES AND SALT ACT

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** I beg to lay on the Table—

- (1) a copy each of the following Notifications under section 159 of the Customs Act, 1962:
  - (i) GSR 1196 dated the 20th August, 1965
  - (ii) GSR 1197 dated the 20th August, 1965
  - (iii) GSR 1198 dated the 30th August, 1965
  - (iv) GSR 1199 dated the 20th August, 1965
  - (v) GSR 1200 dated the 20th August, 1965
  - (vi) GSR 1201 dated the 20th August, 1965
  - (vii) GSR 1202 dated the 20th August, 1965
  - (viii) GSR 1203 dated the 20th August, 1965
  - (ix) GSR 1204 dated the 20th August, 1965.
  - (x) GSR 1205 dated the 20th August, 1965
  - (xi) GSR 1206 dated the 20th August, 1965
  - (xii) GSR 1207 dated the 20th August, 1965
  - (xiii) GSR 1208 dated the 20th August, 1965
  - (xiv) GSR 1209 dated the 20th August, 1965